GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.1909 ANSWERED ON 17.03.2025

POLLUTION FROM COAL-FIRED POWER PLANTS

1909 SHRI SANJAY RAUT:

Will the Minister of **POWER** be pleased to state:

- (a) measures Government is taking to protect children and aged persons from harmful effects of Sulfur Dioxide (SO₂) and particulate matter (PM2.5) emissions from coal-fired power plants in Maharashtra;
- (b) whether Government has conducted any health impact studies on residents, particularly children, living near thermal power plants like Parli, Solapur and Chandrapur Super Thermal Power Station (CSTPS);
- (c) whether there has been an increase in respiratory diseases, including asthma and lung infections, among children due to pollution from power plants, details thereof; and
- (d) if so, Government's reaction thereto and steps taken or proposed to be taken to reduce pollution?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD NAIK)

(a): All Thermal Power Plants (TPPs) are required to comply with the emission norms as notified by the Ministry of Environment Forest and Climate Change (MoEF&CC) and directions given by Central Pollution Control Board (CPCB) from time to time. MoEF&CC vide Notification dated 07.12.2015, 31.03.2021, 05.09.2022 and 30.12.2024 have stipulated stack emission standards [including Sulfur Dioxide (SO₂₎ and Particulate Matter (PM)] and timelines for compliance in respect of Coal / Lignite based TPPs, categorized as Category-A, B and C.

The timelines for compliance to SO₂ emissions and other than SO₂ emissions (PM, NO_x etc.) parameters as specified by MoEF&CC is given below:

Category	Location/Area	Timelines	for	Last date for exemption		
		compliance	for non-	from compliance, for		
		retiring unit		retiring units		
		Parameters	SO ₂	Parameters	SO ₂	
		other than	emissions	other than	emissions	
		SO_2		SO_2		
A	Within 10 Km radius of	31.12.2022	31.12.2027	31.12.2022	31.12.2030	
	National Capital Region (NCR)					
	or cities having million plus					
	population					

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В	Within 10 Km radius of Critically	31.12.2023	31.12.2028	31.12.2025	
	Polluted Areas or Non-attainment				
	Cities				
С	Other than those included in	31.12.2024	31.12.2029		
	Category A and B				

The installation/upgradation of pollution-control technology in TPPs (including Maharashtra) is proceeding in a phased manner, according to plant category, with adherence to the timelines specified by MoEF&CC.

To monitor ambient air quality, Continuous Ambient Air Quality Monitoring Systems (CAAQMS) stations are installed and online ambient air quality data of this system is connected to Central Pollution Control Board (CPCB)/Maharashtra Pollution Control Board (MPCB) server. SO₂ and PM 2.5 values in ambient air, within the vicinity of Parli, Sholapur & Chandrapur Thermal Power Station, are found within limits as per CPCB/MPCB norms.

(b) to (d): No such study has been conducted by the Government of India to study the health impact on residents living near TPPs like Parli, Sholapur and Chandrapur Super Thermal Power Station (CSTPS) in Maharashtra. However, the Health surveys carried out by TPPs/District Health Officer/Medical Superintendent concerned on residents living near these Thermal Power Plants indicate no negative health effects in the areas surrounding TPPs.

Various measures taken by Government to reduce pollution from TPPs, inter-alia, includes Installation of Flue Gas Desulphurisation(FGDs) system for meeting SO_2 emission norms, Electrostatic Precipitator (ESP) for meeting PM emission norms, Combustion Modification for meeting NO_x emission norms; Installation of efficient Ultra Supercritical/Supercritical units; Biomass co-firing; Retiring of inefficient and old thermal power plants; Installation of Dust suppression system, fogger system, water sprinklers, tree plantation etc.
